GOVERNMENT OF INDIA NEW AND RENEWABLE ENERGY LOK SABHA

UNSTARRED QUESTION NO:1600 ANSWERED ON:04.03.2011 WIND POWER GENERATION Shantha J.

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Government proposes to double the power generation from wind power projects by 2022;
- (b) if so, the details thereof; and
- (c) the action plan prepared by the Government in this regard?

Answer

THE MINISTER OF NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH)

- (a)&(b): Yes Madam. Present wind power installed capacity in the country is over 13,000 MW. At the current rate of growth, this capacity is expected to be doubled by 2022.
- (c): The Government is promoting commercial wind power projects through private sector investment in wind potential States by providing fiscal incentives such as 80% accelerated depreciation, concessional import duty on certain components of wind electric generators, excise duty exemption to the wind power industry, and 10 years tax holiday on income generated from wind power projects. Technical support including wind resource assessment to identify potential sites is provided by the Centre for Wind Energy Technology (C-WET), Chennai. This apart, preferential tariff is being provided in potential states. Government has recently announced a Generation Based Incentive (GBI) scheme under which Rs. 0.50/unit generated from wind power projects is being provided to projects, which do not avail of accelerated depreciation benefit. In addition, lending to wind power projects has been given the status of "infrastructure lending" which enables wind power projects for additional benefits.